

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH (COURT – II)

Item No. 302
(IB)-1028(ND)2018
New IA-372/2024

IN THE MATTER OF:

M/s. Esspee Hitech Pvt. Ltd.

... Applicant/Petitioner

Versus

M/s. Ablaze Info Solutions Pvt. Ltd.

... Respondent

Under Section: 9 of IBC, 2016 (Liq.)

Order delivered on 05.02.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. ATUL CHATURVEDI
HON'BLE MEMBER (T)

PRESENT:

For the Applicant :

For the Respondent :

For the Liquidator : Adv. Mansij Arya,f in person

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

Due to paucity of time, the matter is re-notified to 06.02.2024.

Sd/-
(COURT OFFICER)